

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6749/2015

ABID SHAMIM AND ANR

Petitioner(s)

VERSUS

INAMUL HAQUE SIDDIQUE & ORS.

Respondent(s)

Date : 03/05/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Param Kr Mishra, Adv.
Ms. Sharmila Upadhyay, Adv.
Mrs Promila, Adv.

For Respondent(s)

Mr Pulkit Sachdeva, Adv.
Mr. Adarsh Upadhyay, Adv.
Mr Gaurav Agarwal, Adv.
Mr. Raj Singh Rana, Adv.
Mr. Sunny Choudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 3,5 and 6 are granted four weeks time for filing counter affidavit.

Ld. Counsel for the petitioner to take fresh steps to effect service on respondent No.4 within two weeks time. Notice thereafter be issued.

Ld. Counsel, Ms Anisha Upadhyay undertakes to file vakalatnama and counter affidavit on behalf of respondent no.7. Be filed within four weeks time.

List again on 17.8.2016.

(PAWAN DEV KOTWAL)
Registrar